

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4670  
ANSWERED ON:22.05.2006  
OFFICES OF FCI  
Kharventhan Shri Salarapatty Kuppusamy

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) the number of zonal, regional and district offices of Food Corporation of India (FCI) located in the country, State-wise;
- (b) whether the storage capacity of FCI has increased over the years;
- (c) if so, the details thereof;
- (d) whether the FCI has offered Voluntary Retirement Scheme to its staff inspite of the increase in its storage capacity; and
- (e) if so, the details thereof and the facilities offered to the staff availing voluntary retirement offer?

**Answer**

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION ( SHRI SHARAD PAWAR )

- (a): The details of number of Zonal, Regional and District Offices of Food Corporation of India (FCI), State-wise, are given in Annex-I.
- (b) & (c): The storage capacity, in fact, has decreased during the last 3-4 years due to decline in the stock levels. The total storage capacity has come down from 358.40 lakh tonnes (as on 01.04.2002) to 255.56 lakh tonnes (as on 01.04.2006).

The details of total storage capacity as on 1st April, 2002 onwards are given as under:-

As on Total storage capacity  
(Fig. in lakh tonnes)

01.04.2002	358.40
01.04.2003	317.34
01.04.2004	272.37
01.04.2005	260.31
01.04.2006	255.56

(d) & (e): With a view to reduce to establishment cost and rationalization of manpower, the FCI had introduced Voluntary Retirement Scheme (VRS) on 29th June 2004 valid for a period of three months. In all, a total of 8777 employees availed of the Scheme. The details and facilities offered to the Staff under Voluntary Retirement Scheme are at Annex-II.